

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 1
TA (Co. Act)- 29(PB)/2023

IN THE MATTER OF:

Carnoustie Resorts Private Limited	...	Applicant/Petitioner
Vs		
Union of India Ministry of Corporate Affairs Through Regional Director (Northern Region)	...	Respondent

Order under Rule 16(d) NCLT , 2016

Order delivered on 19.04.2024

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 26.04.2024

-sd-
(COURT OFFICER)

VINOD ARORA- 19.04.2024